

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/23(KB)2022
IN
C.A.(CAA)/812(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	MOONVIEW SALES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Vikas Baisya, Adv.] For the Petitioner
Ms. Ranjana Seal, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Matter stands adjourned to **08.03.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**